



* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 4374/2023 AND CRL.M.A. 16638/2023

DIRECTORATE OF ENFORCEMENT

..... Petitioner

Through: Mr. Zoheb Hossain, Spl. Counsel for ED with Mr. Vivek Gurnani and Mr. Kartik Sathawal, Advocates with IO Mohit Dodhana.

versus

PARVINDER SINGH KHURANA

..... Respondent

Through: Mr. Harsh Sethi and Mr. Anant Nigam, Advocates.

CORAM: HON'BLE MR. JUSTICE RAJNISH BHATNAGAR

ORDER 07.08.2023

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1. List for further arguments on 17th August 2023.

2. Till the next date of hearing, interim order to continue.

RAJNISH BHATNAGAR, J

AUGUST 7, 2023

This is a digitally signed order.

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